NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.18(MAH)/2016 CA No. 11/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: Mr. Haresh G. Mataliya & Ors.

V/s. M/s. Pallavi Gems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 56, 59, 62 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. M.S. BHARDWAY Adv. for the Centror the Centror Adv. for For P. Konst

2. Prathonish Komat Adv 401 For P. Konst

alw Siddhank He Resp. No. 244 Bhabria

Chhabria

ORDER

C.A. NO. 11/2016 IN C.P. No.18/56, 59, 62/CLB/MB/MAH/2016

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for final hearing on 27^{th} January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 08.12.2016